

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 8
CA(CAA)/54(AHM)2021

Order under Section 230-232 of Co. Act.2013

IN THE MATTER OF:

Zircon Hotels Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..19/07/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENT:


For the Applicant : CS Mr. Ashish Lalpuria
For the Respondent :

ORDER

Heard Learned CS for the applicant

The matter stands adjourned to 17.08.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)